

one Rupee notes are going to be issued shortly ; and

(b) if so, the criteria on which the system of issuing new notes, time and again, are based ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). One rupee notes are regularly printed and issued to meet the need for such notes, including requirements on account of replacement of those withdrawn as being not suitable for circulation. These notes bear the signature of the Secretary in the Economic Affairs Department of the Ministry of Finance. When there is a change in the incumbent of the post, a new series of notes is issued. Accordingly, a new series bearing the signature of the Special Secretary, Ministry of Finance will be issued shortly. Except for the numbering and the signature, the design of the notes will remain the same as in respect of notes presently in circulation.

#### Finance Commission

7935. SHRI MANGALATHUMADAM: Will the Minister of FINANCE be pleased to state :

(a) whether the new Finance Commission has started functioning ;

(b) the number of sittings held so far by the Commission ;

(c) whether any suggestions made by the Kerala Chief Minister in regard to the functioning of the Commission have been received by the Chairman of the Commission ; and

(d) if so, the reaction of Government thereto ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) The Commission has not so far held any formal sittings for hearing evidence or meeting representatives of Central and State Governments, etc. However, the Commission has had a number of internal meetings and Members hold informal discussions Practically every working day.

(c) No, Sir.

(d) Does not arise.

#### Central Government Buildings in Kerala

7936. SHRI MANGALATHUMADAM: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the number of the Central Government buildings in Kerala, where the Central Government offices are situated ;

(b) the number of the Central Government offices situated in rented buildings in Kerala ; and

(c) the total annual rent paid for such rented buildings ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) to (c). The information is being collected and will be placed on the Table of the Sabha.

#### उत्तर प्रदेश में बांधा जिले में बड़ी गांगो बांध परियोजना

7937. श्री जगेश्वर यादव : क्या सिन्धु और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश में बांधा जिले में बड़ी गांगो बांध परियोजना की मंजूरी दे दी गई है; और

(ख) यदि हां, तो यह निर्माण कार्य अनुमानतः कब प्रारम्भ हो जायेगा ?

सिन्धु तथा विद्युत मन्त्रालय में उपमन्त्री श्री सिद्धेश्वर प्रसाद) : (क) परियोजना रिपोर्ट उत्तर प्रदेश की सरकार से अभी प्राप्त नहीं हुई है ।

(ख) प्रश्न नहीं उठता ।

#### बांधा जिला (उत्तर प्रदेश) में बांधेन बांध

7838. श्री जगेश्वर यादव : क्या सिन्धु और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बांधा जिला (उत्तर प्रदेश) में बनाये जाने वाले बांधेन बांध की मंजूरी दे दी गई है;

(ख) यदि हां, तो निर्माण कार्य कब प्रारम्भ होगा;